

MR. SPEAKER : What for?

SHRI SAIFUDDIN CHOWDHARY :  
About what has come today.

[*Translation*]

MR. SPEAKER : I have already told you  
about that.

[*English*]

I have already explained...

(*interruptions*)

MR. SPEAKER : No question of it. I have  
done that...

(*Interruptions*)

MR. SPEAKER : Nothing doing.

12.04 hrs.

PAPERS LAID ON THE TABLE

[*English*]

**Reviews on the working and Annual  
Reports of Dredging Corporation of India  
Ltd., New Delhi for 1985-86 and of Bombay  
Dock Labour Board, Bombay for  
1985-86 etc.**

THE MINISTER OF STATE OF THE  
MINISTRY OF SURFACE TRANSPORT  
(SHRI RAJESH PILOT) : I beg to lay on  
the Table—

(1) A copy each of the following papers  
(Hindi and English versions) under  
sub-section (1) of section 619A of the  
companies Act, 1956:—

(i) Review by the Government on the  
working of the Dredging Corpora-  
tion of India Limited, New Delhi,  
for the years 1985-86.

(ii) Annual Report of the Dredging  
Corporation of India Limited, New  
Delhi, for the year 1985-86 along  
with Audited Accounts and the com-  
ments of the comptroller and Audi-  
tor General thereon.

(2) A statement (Hindi and English ver-  
sions) showing reasons for delay in

laying the papers mentioned at (1)  
above.

[Placed in library. See No. LT-  
4371/87]

(3) (i) A copy of the Annual Report  
(Hindi and English versions) of the  
Bombay Dock Labour Board, Bom-  
bay for the year 1985-86 along with  
Audited Accounts.

(ii) A copy of the Review (Hindi and  
English versions) by the Govern-  
ment on the working of the Bombay  
Dock Labour Board, Bombay, for  
the year 1985-86.

(4) A statement (Hindi and English ver-  
sions) showing reasons for delay in  
laying the papers mentioned at (3)  
above.

[Placed in library. See No. LT-  
4372/87]

**Annual Reports and Reviews on the  
working of Banaras Hindu University, for  
1984-85 and Visva-Bharati, Santiniketan for  
1985-86 and statements for delay in laying  
these papers etc.**

THE MINISTER OF STATE IN THE  
DEPARTMENTS OF EDUCATION  
AND CULTURE IN THE MINISTRY OF  
HUMAN RESOURCE DEVELOPMENT  
(SHRIMATI KRISHNA SAHI) : I beg to  
lay on the Table—

(1) (i) A copy of the Annual Report  
(Hindi and English versions) of the  
Banaras Hindu University, for the  
year 1984-85.

(ii) A copy of the Review (Hindi and  
English versions) by the Govern-  
ment on the working of the Banaras  
Hindu University for the year 1984-  
85.

(2) A Statement (Hindi and English ver-  
sions) showing reasons for delay in  
laying the papers mentioned at (1)  
above.

[Placed in library. See No. LT-4373/87]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Visva-Bharati, Santiniketan, for the year 1985-86.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visva-Bharati, Santiniketan, for the year 1985-86.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in library. See No. LT-4374/87]

- (5) A copy of the Annual Accounts (Hindi and English versions) of the North Eastern Hill University, Shillong, for the year 1984-85 together with Audit Report thereon

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in library. See No. LT-4375/87]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1982-83.

[Placed in library. See No. LT-4376/87]

(ii) A copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1983-84.

[Placed in library. See No. LT-4377/87]

(iii) A copy of the Annual Report (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 1984-85.

[Placed in library. See No. LT-4378/87]

(iv) A copy of the Review (Hindi and English versions) by the Government on the working of the Aligarh Muslim University, Aligarh, for the years 1982-83, 1983-84 and 1984-85.

- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in library. See No. LT-4376 to 4378/87]

- (9) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 1985-86 together with Audit Report thereon.

- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

[Placed in library. See No. LT-4379/87]

- (11) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Bombay, for the year 1985-86 together with Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology, Act, 1961.

[Placed in library. See No. LT-4350/87]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India, New Delhi for the year 1985-86.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Book Trust, India, New Delhi for the year 1985-86 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Book Trust, India, New Delhi, for the year 1985-86.

- (13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

[Placed in library. See No. LT-4381/87]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1985-86.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Council of Educational Research and Training, New Delhi, for the year 1985-86.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Educational Research and Training, New Delhi, for the year 1985-86 together with Audit Report thereon.

(iv) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the National Council of Educational Research and Training New Delhi, for the year 1985-86.

- (15) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

[Placed in library. See No. LT-4382/87]

**Notification under Prevention of Food Adulteration Act 1954 Annual Report and Review on the working of Vishwayatan Yogashram, New Delhi for 1980-81, 1981-82 and 1982-83 and statement for delay in laying these papers etc. etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): I beg to lay on the table:

- (1) A copy of the Prevention of Food Adulteration (Sixth Amendments) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 1928 (E) in Gazette of India dated the 27th November, 1986 under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT-4383/87]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Vishwayatan Yogashram, New Delhi, for the years 1980-81, 1981-82 and 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Vishwayatan Yogashram, New Delhi, for the years 1980-81, 1981-82 and 1982-83.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-4384/87].

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Cancer Centre, Trivandrum, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Cancer Centre, Trivandrum, for the year 1985-86.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-4385/87]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Mental Health and Neuro Sciences, Bangalore, for the year 1985-86.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT- 4386/87].
- (8) A copy of the Audited Accounts (Hindi and English versions) of Dr. B. Borooah Cancer Institute, Guwahati, for the year 1985-86. [Placed in Library. See No. LT-4387/87].
- (9) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report of Dr. B. Borooah Cancer Institute, Guwahati, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-4388/87].
- (10) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Regional Centre for Cancer Research and Treatment Society Cuttack, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-4389/87].

**Statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth Lok Sabha**

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT):** I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Eighth Lok Sabha :—

- (1) Statement No. XV-Second Session, 1985. [Placed in Library. See No. LT-4390/87].
- (2) Statement No. XI-Fourth Session, 1985. [Placed in Library. See No. LT-4391/87].
- (3) Statement No. VIII-Fifth Session, 1986 [Placed in Library. See No. LT-4392/87].
- (4) Statement No. V-Sixth Session, 1986. [Placed in Library. See No. LT-4393/87].
- (5) Statement No. III-Seventh Session, 1986. [Placed in Library. See No. LT-4394/87].
- (6) Statement No. II-Eighth Session, 1987. [Placed in Library. See No. LT-4395/87].

**12.05 hrs.**

**COMMITTEE ON SUBORDINATE  
LEGISLATION**

*[English]*

**Fifteenth Report**

**SHRI VAKKOM PURUSHOTHAMAN (Alleppey):** Sir, I beg to present the